Hospitals. 10 additional beds have been reserved at the Military Hospital, Poona for such cases which require surgical intervention.

LAND CEILING IN STATES

◆186. DR. Z. A. AHMAD : SHRI CHANDRA SHEKHAR : SHRI GURUMUKH SINGH MUSAFIR : SHRI J. S. T1LAK : SHRI YOGENDRA SHARMA : SHRI S.G. SARDESAI : SHRI KRISHAN KANT : SHRI KOTA PUNNAIAH :

Will the Minister of AGRICULTURE be pleased to state :

(a) the names of the States which have passed new land ceiling legislation; and

(b) the salient features of these laws-?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) Assam, Andhra Pradesh, Bihar, Haryana, ITimachal Pradesh, Jammu & Kashmir, Kerala, Madhya Pradesh, Maharashtra, Punjab, Tamil Nadu, Uttar Pradesh and West Bengal. Besides, Rajasthan has also promulgated an ordinance amending the existing ceiling Act.

(b) A statement is laid on the Table of the House. *[See* Appendix LXXXIII, Annexure No. 20],

*187. [Transferred to the 9th March, 1973.]

FOOD CORPORATION OF INDIA

*188. SHRI DWIJENDRALAL SEN GUPTA :

SHRI SASANKASEKHAR SANYAL:

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have recently received any representation from the employees' Unions of Food Corporation of India against the corrupt officers, if so, whether any enquiry was made and with what results; and

(b) whether there is any agitation by the unions of Food Corporation of India for abolition of Contract Labour System and payment of wages to them at rates prevalent for the direct labour; and if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE : (SHRI ANNASAHEB SHINDE) : (a) Yes, Sir. A representation dated the 25th January, 1973 from the Secretary, Food Corporation of India Employees Workers' Union was received levelling allegations of corruption against a District Officer. The complaint has been forwarded to the Food Corporation of India for investigation and report and comments of the Corporation are awaited.

(b) The Food Corporation of India Workers Union has recently been agitating in this regard. The agitation has been suspended as a result of Food Corporation of India having agreed to introduce direct paymant to the labour in some of its depots,

CHANDRANAGAR COOPERATIVE HOUSE BUILDING SOCIETY

*189. DR. BHA1 MAHAVIR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the list of the Members of the Chandranagar Cooperative House Building Society Ltd., New Delhi, was returned by the Delhi Development Authority to the Registrar of Cooperative Societies for certifying the eligibility of the Members for allotment of plots, over a year ago;

(b) if so, whether necessary action has been taken by the Registrar of Cooperative Societies; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) No Sir, However, the Land and Buildings Department of Delhi Administration had requested the Registrar *of* Cooperative Societies, Delhi, to furnish a verified list of members of the Society as it stood on the 3rd August, 1967.

(b) and (c) A list of S3 members, whose membership has been verified, has been furnished by the Registrar of Cooperative Societies. In the case of another 43 persons, whose membership is disputed, the matter is being scrutinised.

ASSESSMENT MADE ABOUT THE PROSPE'-TS or RABI CROP

*J90. SHRIMATI SAVITA BEHEN : Will the Minister of AGRICULTirRE be pleased to state :

(a) whether an assessment has been made about the prospects of rabi crop production in different States;

(b) if so, the precise assessment of Government in this regard; and

(c) how far the total foodgrain production for the year 1972-73 is likely to fall short of the target according to the latest assessment ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) to (c) Firm estimates of rabi production during 1972-73 would become available only after the close of the agricultural year, that is, some time in July-August, 1973. However, as a result of the Emergency Agricultural Production Programme launched by the Government and the beneficial winter rains, production of rabi crops is expected to show an increase over 1971-72 in some of the States like Uttar Pradesh, Bihar, Punjab and Haryana. In the States I of Maharashtra, Gujarat and Rajasthan, where rains have continued to be deficient in the rabi season, rabi crop output may register some fall. The overall shortage of power and fertilisers might affect to some extent the production which otherwise on account of the special efforts would have registered a substantial rise. According to present indications, total production of rabi foodgrains for the country as a whole, is expected to be higher than last year.

DAIRY IN DELHI UNDER PUBLIC SECTOR

◆191. SHRI SITA RAM JAIPURIA: Will

the Minister of AGRICULTURE be pleased to state:

(a) whether Government have any proposal to set up a second dairy in the public sector in Delhi.

(b) if so, what would be the capacity of the proposed dairy and at what cost and by what time it will be set up.

(c) in what manner milk will be collected for the dairy; and

(d) to what extent the present dairy is capable of meeting the dmand of milk in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : (a) Yes, Sir.

(b) to (d) A statement is laid on the Table of the Sabha.

STATEMENT

(b) The proposed Recombining Dairy for Delhi will have a handling capacity of 4 lakhs litres of milk a day. It is estimated to cost Rs. 471.47 lakhs exclusive of cost of land and development and s scheduled to be built during the next financial year.

(c) Initially, skim milk powder and buttei oil required for the Recombining Dairy